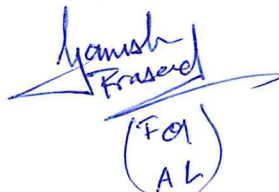


**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 22.09.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**  
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

| C.P. No. or C.A. No. | T.P. No.  | Purpose | Section     | Name of the Parties M/s. / Mr.                            |
|----------------------|-----------|---------|-------------|---|
| CP 1555/12           | TP 116/16 | Hearing | 397/<br>398 | Ronald Vuillemin Vs Toradex Solutions Pvt. Ltd., & 2 Ors. |

| SL. NO. | NAME (IN CAPITAL) & PHONE NUMBER   | REPRESENTATION TO WHOM | SIGNATURE  |
|---------|------------------------------------|------------------------|--|
|         | VIJAYESH PRASAD B.S.<br>7795266520 | Petitioner             | <br>(For AL) |

Counsel for petitioner is present. No representation for respondents. Counsel for petitioner requested time. This matter is related to the year 2012. This is an old case. Petitioner counsel is directed to submit arguments on the next hearing date and no adjournment will be given.

List it on 24.10.2017.

  
MEMBER (J)

  
MEMBER (T)